

Statement-II

Statement indicating the number of crimes worked out by Delhi Police during the last six months (Upto October' 98)

Crime Head	May	June	July	August	September	October
HEINOUS CASES						
Dacoity	1	1	2	2	2	0
Murder	23	19	17	27	15	18
Attempt to Murder	32	31	32	37	38	25
Robbery	42	38	34	29	29	35
Rape	16	22	21	27	20	20
Kidnapping for Ransom	—	1	4	—	1	1
Riot	9	12	15	10	11	8
NON-HEINOUS CASES						
Snatching	23	23	29	28	13	25
Hurt	142	144	138	158	142	120
Burglary	28	44	41	47	46	45
Total Theft	167	201	224	225	212	183
Other IPC	1147	1167	1255	1342	1255	1498
Total IPC	1630	1703	1812	1932	1784	1978

Statement-III

Statement indicating the number of crimes worked out by Delhi Police in the preceding three years

Heads	1995	1996	1997
Dacoity	29	27	32
Murder	386	398	412
Att. to Murder	513	480	463
Robbery	402	472	484
Rape	337	428	495
Kidnapping for Ransom	29	24	13
Riot	194	213	198
Snatching	365	386	414
Hurt	2162	2212	2394
Burglary	692	869	1047
Theft	4488	5692	6373
Other IPC	18351	25260	22891
Total IPC	27948	36461	35216

Violent Attacks on Minorities

*25. PROF. P.J. KURIEN :

SHRI A.C. JOSE :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been large scale violent attacks on minorities in several parts of the country during the current year;

(b) if so, the details of violent attacks which took place, Crime-wise and State-wise;

(c) the comparative statement indicating the number of incidents which took place in the country during the last three years, State/UT-wise;

(d) the number of persons found involved in these violent attacks and action taken against them alongwith the results of the investigations;

(e) the number of persons belonging to minorities molested/raped/killed during the said period;

(f) whether the Government have asked for reports from these States in this regard;

(g) if so, the details of the reports thereof; and

(h) the concrete steps taken to safeguard the interest of the minorities?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) and (b) No, Sir. However, some incidents of attack on minorities in certain parts of the country during the year have been reported.

(c) Available information in regard to communal incidents involving Muslims or Christians during the last three years, Statewise/UT-wise, is given in the enclosed Statement.

(d) to (h) : 'Public Order' and 'Police' are State subjects as per the Constitution of India. The registration, investigation and detection of crime as well as the prevention of crime are primarily the responsibility of the State Governments. Details of individual cases are not maintained at the Central level.

Even as it is essentially for the State Governments to deal with crime, the Central Governments has been providing assistance to the State Governments for improving their policing infrastructure, besides sharing intelligence with them. It has also constituted a special force, called Rapid Action Force, for assisting the State Governments in controlling communal situations. Guidelines have also been issued, from time to time, drawing the attention of the State Governments to the need for taking action against persons spreading ill-will, hatred or disharmony between members of different communities.

After the recent incidents of alleged attack on minorities, the Chief Secretaries of the concerned States have been advised to issue suitable instructions to the district law and order authorities to respond immediately to the complaints of atrocities/harassment of the minorities and initiate prompt and effective action to identify and punish the guilty persons. The Government is clear that acts of violence against the minority communities, whenever and in whatever form they occur, must be dealt with sternly and exemplary punishment awarded to the perpetrators.

Statement

Statement Showing the number of Communal incidents State-wise (Involving Muslims or Christians)

States	1996	1997	1998* (upto Nov. 15)
1. Andhra Pradesh	30	27	17
2. Arunachal Pradesh	0	2	0
3. Assam	5	7	5
4. Bihar	146	118	84
5. Goa	0	0	0
6. Gujarat	84	84	65
7. Haryana	0	1	1
8. Himachal Pradesh	0	0	0
9. Jammu & Kashmir	0	3	2
10. Karnataka	22	31	30
11. Kerala	19	9	9
12. Madhya Pradesh	43	43	30
13. Maharashtra	88	67	67
14. Manipur	0	1	0
15. Meghalaya	0	1	0
16. Mizoram	0	0	0
17. Nagaland	0	0	0
18. Orissa	32	22	14
19. Punjab	0	2	2
20. Rajasthan	17	53	39
21. Sikkim	0	0	0
22. Tamil Nadu	37	47	42
23. Tripura	3	0	0
24. Uttar Pradesh	125	148	108
25. West Bengal	42	40	30
Union Territories			
26. Andaman & Nicobar Islands	0	0	0
27. Chandigarh	0	0	0
28. Dadra & Nagar Haveli	0	0	1
29. Daman & Diu	0	0	0
30. Delhi	19	28	14
31. Lakshadweep	0	0	0
32. Pondicherry	0	0	0
Total	712	734	580